

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE**

Policy Circular No. 23 /2004-2009 Date : 17/03/2005

Subject: Extension of the date for filing of application for Duty Free Credit Entitlement Certificate for Status Holder for the period 2003-04

Attention is invited to Para 3.2.6 A-IV of Handbook of Procedures Vol.I (2002-07 as amended up to 28th of January 2004), wherein the last date for filing of application for Duty Free Credit Entitlement Certificate for Status Holder for the period 2003-04 was mentioned as 31st December 2004. Vide Policy Circular No.12/2004-09 dt.28.12.2004 the last date for submission of such applications was further extended till 31st March 2005.

2. The application for obtaining Duty Free Credit Entitlement Certificate as above is required to be submitted in Appendix-17D of Handbook of Procedures Vol.I. In view of the fact that the said Appendix-17D has not been notified so far, it has been decided to further extend the last date for submission of application, which will now be **3 months from the date of issue of Public Notice notifying Appendix-17D for the period 2003-2004.**

This issues with the approval of competent authority.

(M.K. Parimoo)
Dy. Director General of Foreign Trade

(F.No : 01/94/180/11/AM05/ PC-IV)

To
All concerned